

ITEM NO.1

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 88/2024

RUKMANI PRADHAN & ORS.

Petitioner(s)

VERSUS

PALLAVI LUDHRANI & ORS.

Respondent(s)

(IA No. 23004/2024 - EX-PARTE STAY AND IA No. 23005/2024 -  
EXEMPTION FROM FILING O.T.)

WITH

T.P.(Cr1.) No. 89/2024 (II)

(IA No. 23311/2024 - EX-PARTE STAY AND IA No. 23312/2024 -  
EXEMPTION FROM FILING O.T.)

Date : 26-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE PANKAJ MITHAL  
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Athira, Adv.  
Mr. Pradeep Nawani, Adv.  
Mr. Sanya Sharma, Adv.  
Ms. Sanya Sharma, Adv.  
Ms. Srishti Saini, Adv.  
Ms. Akrati Gupta, Adv.  
Mr. Akash, Adv.  
Mr. Rishi Kapoor, AOR

For Respondent(s) Ms. Mukti Chowdhary, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As prayed, list these matters after two weeks.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)  
COURT MASTER

